

(b) (i) The original certificates are scrutinised by the Railway Service Commission as well as by the Railway at the time of appointment, and whenever a case of an employee securing appointment or promotion on the basis of these false academic certificates comes to notice, severe disciplinary action is taken. The services of the employees are terminated, or they are removed or dismissed from service.

(ii) The cases are reported to the State Police for investigation and action against the persons issuing such certificates. Education departments concerned are also advised for taking action.

#### **Assistance for Replacement of Aircrafts to Independent Air Operators**

1881. **Shri J. B. S. Bist:** Will the Minister of Transport and Communications be pleased to state:

(a) whether the Independent Air Operators (Non-Scheduled) have requested Government for assistance for replacement of aircraft lost in accidents; and

(b) if so, what action Government are taking in the matter?

**The Deputy Minister in the Ministry of Transport and Communications (Shri Bhagavati):** (a) Yes, Sir.

(b) The matter is being examined.

#### **Committee for Small Multi-purpose Dams on Yamuna**

1882. **Shri Dinen Bhattacharya:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that a Committee has been set up to expedite the examination of a proposal to construct a number of small multi-purpose dams on the Yamuna;

(b) what is the composition of that Committee; and

(c) what are the proposals of the Committee?

**The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan):** (a) The Committee has yet to be set up.

(b) and (c). Do not arise.

#### **Freight Paid for Import of Foodgrains**

1883. { **Shri Narendra Singh**  
**Mahida:**  
**Shri Solanki:**

Will the Minister of Transport and Communications be pleased to state what is the total amount of freight which the Government of India paid to foreign flag steamers in foreign currencies or in rupees convertible in foreign currencies and to Indian ships in rupees during each of the five years of the Second Five Year Plan and during the first year of the Third Five Year Plan for bringing foodgrains to India under P.L. 480 arrangement?

**The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur):** The required information is furnished below:—

*Year*                      *Amount of freight paid in different currencies.*  
(Figures in crores of rupees)

<i>Year</i>	<i>Paid in Rupees in Rupee counter part funds to the U.S. Embassy in India</i>	<i>Paid in non-convertible Indian Rupees</i>	<i>Paid in foreign currencies</i>	<i>Total</i>
1956-57	2.65	0.13	6.82	9.60
1957-58	4.79	nil.	10.36	15.15
1958-59	6.59	0.11	0.90	7.60
1959-60	5.74	0.18	1.54	7.46
1960-61	8.71	0.31	8.66	17.68
1961-62	4.21	0.12	4.15	8.48
<b>TOTAL</b>	<b>32.69</b>	<b>0.85</b>	<b>32.43</b>	<b>65.97</b>